

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. Company Petition/8/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Bhubnesh Commercial Pvt Ltd.
V/s
Harinagar Sugar Mills Limited.**

Section: 97(1) of Companies Act, 2013

ORDER

Adv. Niharika Ahluwalia a/w Adv. Sneha Mahawar appeared for the Petitioner/Applicant. Adv. Shyam Kapadia a/w Adv. Abhay Jadeja, Adv. Dhanyashree Jadega & Adv. Vanshika S. appeared for the Respondent. List this matter on **28.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)